

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 574 of 2020 in IA 399 of 2019 in CP(IB) 388 of 2018 With
IA 399 of 2019
IA 572 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021**

Name of the Company:

Central Bank of India
V/s
Cure Life Care Pvt Ltd

Section:

12A/60(5)/7 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Senior Counsel Mr. Rasesh Sanjanwala a.w Learned Counsel Mr. Sandip Bhatt appeared for CoC. Learned Counsel Ms. Natasha Shah appeared for Resolution Professional. Learned PCS Mr. Dhiren Dave appeared, Learned Counsel Mr. Nitin Mehta appeared, Learned Counsel Mr. Masoom Shah appeared on-line.

At the request of all objectors, the matter is adjourned to tomorrow though one of counsel Mr. Nitin Mehta requesting adjournment for two weeks.

Matter to come up for hearing on 16.03.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 15th day of March, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)